

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 35377/2017

(Arising out of impugned final judgment and order dated 26-07-2017 in CMWP No. 31207/2017 passed by the High Court of Judicature at Allahabad)

JAGBEER SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.116791/2017-CONDONATION OF DELAY IN FILING and IA No.122788/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 20-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. A.K. Singla, Sr. Adv.
 Mr. Abhimanyu, Adv.
 Mr. Arvind S. Avhad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

In the meantime, status quo, as it exists today, shall be maintained by the parties.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(RAJINDER KAUR)
BRANCH OFFICER